	Filing under clause	(ca) of sub-rec	pulation (2) of regula	tion 13 the IBB	I (Insolvency Resol	ution P	rocess for C	orporate Persons	Regulations, 201	16	D 1 '6
SI.	Category of creditor	Summary	of claims received	Summary of cl	aims provisionally mitted	con	tingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
1.0.		No. of claims	Amount	No. of claims	Amount of claims	C	laims	admitted	Vermeation	1	
1	Secured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹	•	₹ -	₹ -	•	
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	₹	-	₹ -	₹ -	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	₹ 1,50,68,09,018.00	1	₹ 1,50,34,04,108.00	₹	•	₹ 34,04,910.00	₹ -	, ,	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	₹	•	₹ -	₹ -	4	
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	₹	-	₹ -	₹ -	3	
6	Operational creditors (Employees)	0	₹ -	0	₹ -	₹		₹ -	₹ -	6	
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	₹	-	₹ -	₹ -	/	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	₹ -	0	₹ -	₹	-	₹ -	₹ -	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	₹	-	₹ -	₹ -	9	
	Total	1. 11. 11. 11. 11. 11. 11. 11. 11. 11.	₹ 1.50.68.09.018.00	A STATE OF THE STA	₹ 1,50,34,04,108.00	0		₹ 34,04,910.00	0		

Mum

Markotin - Middled Condition

Annexure -1

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of secured financial creditors (SFC) belonging to any class of creditors (Amount in ₹)

	Details of clain	n received		De	etails of claim provisional	ly admitte	:d			Management of the control of the con		Amount of claim not	Amount of claim	Remar
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount o	and the second	Whether related party?		continge	any mutual dues, that may be set- off	admitted	under verificati on	ks, if any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	N I NIL L	NIL	NI L NIL	N I NIL L	NIL NIL	NIL
			-				: 10						-	
•							16							

Annexure -2

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Details of c	claim received		Details o	f claim admitted					Amount	Amou	nt	Amo	Amount of cla	im	Remarks	, if
Date of	Amount claimed	Amount of claim	Nature	Amount covered	d by	Whe	% of		of	of any	y	unt	under verifica	tion	any	
receipt		admitted	of	guarantee	8		voting	١	continge	mutua	al	of)
			claim	r		relat	share in	١	nt claim	dues,	,	claim				
				e		ed	CoC			that m	ay	not				
NIL	NIL	NIL	NIL :	NIL	NIL	NIL	NIL 1	N	NIL	NIL	NI	NIL I	NIL	NIL	NIL	NIL
								I			L	I				
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	N	NIL	NIL	NI	NIL I	NIL	NIL	NIL	NIL
								I			L	1	i			
	Date of receipt NIL	nil Nil	Date of Amount claimed Amount of claim admitted NIL NIL NIL NIL	Date of receipt Amount claimed Amount of claim admitted of claim NIL NIL NIL NIL NIL NIL	Date of receipt Amount claimed Amount of claim of guarantee NIL NIL NIL NIL NIL NIL NIL	Date of receipt Amount claimed Amount of claim admitted Nature of guarantee NIL NIL NIL NIL NIL NIL NIL NIL NIL	Date of receipt	Date of receipt Amount claimed Amount of claim admitted Amount covered by guarantee CoC NIL NIL NIL NIL NIL NIL NIL NI	Date of receipt Amount claimed Amount of claim admitted of claim claim Nature Amount covered by guarantee ther voting relat share in ed CoC NIL	Date of receipt Amount claimed Amount of claim admitted Amount covered by guarantee CoC NIL NIL NIL NIL NIL NIL NIL NI	Date of receipt	Date of receipt	Date of receipt Amount claimed admitted of claim admitted of claim Nature of claim share in ed CoC NIL	Date of receipt	Date of receipt	Date of Amount claimed Amount of claim admitted Amount claimed admitted Amount covered by admitted Amount covered by guarantee Whe ther voting relat share in ed CoC Co

Lynn

Name of the corporate debtor: Anupriya Management Private Limited | Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. Name of creditor	Details of claim received Date of Amount claimed receipt	Amount of claim	Nature of claim	Details of claim a Amount covered by security interest	Amount covered by	Whether related party?	Approved for any lower land of the party of the latest of	continge nt	Amount of any mutual dues, that may be set-off		Amount of claim under verificati on	Remarks, if
STATE BANK OF INDIA	15.01.2024 1,50,68,09,018.00	1,50,34,04,108.00	SECURED	1,50,34,04,108.00		No	100	0	0	34,04,910.00	0	

Annexure -4

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor			of claim received Amount claimed	Amount of claim		Details of claim a Amount covered by guarantee	Whether	% of voting share in CoC		Amount of contingent claim	Amount mutual de may ber	ues, that		daim not	clai	iount of im under ification	Remarks, if
	NIL							\	NIII II	+	NIL I	NIL	NIL	1.	NIL	L	NIL	NIL
	NIL	NIL	NIL	NIL	NIL	NIL	NIL		711.00	_			NIL	1	NIL	+	NIL	NIL
	NII	NIL	NIL	NIL	NIL	NIL	111.00	NIL					NIL	1	NIL	+		NIL
	NII	NIL	NIL	NIL	NIL	NIL	7.1.0	NIL	NIL L	_				-	NIL	+	NIL	NII.
	ME		2111	NIII	NII	NII	NIL	NIL	INIL IL		NIL I	NIL	NIL	lr_	MIL	1	ITIL	1125

Taymin

Annexure - 5

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of operational creditors (Workmen)

(Amount in₹)

SI.	Name of	Name of workman	Details of clair	m received		Details of	claim admit	ted (Provissionally)	Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
No.	authorised		Date of receipt	Amount claimed	Amount of	Nature of	Whether	% voting share in	contingent claim	mutual dues,	claim under	not admitted	any
	representati				claim	claim	related	CoC, if		that may be	verification		
	ve, if any				admitted		party?	applicable		set-off			
1		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Total											

Annexure -6

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of operational creditors (Employees)

(Amount in₹)

SI	Name of	Name of employee	Details of clair	m received	Details	of claim admi	itted (Proves	sionally)	Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
No	. authorised		Date of receipt	Amount claimed	Amount of	Nature of	Whether	% of voting share in	contingent claim	mutual dues,	claim under	not admitted	any
	representat	i			claim	claim	related	CoC, if	980	that may be	verification		
	ve, if any				admitted		party?	applicable		set-			
		NIL											

Frey Mu

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of operational creditors (Government dues)

	Details of clai	im		-					Amount of	Amount	Amount	Amount of	Remarks, if
	received								contingent	of any	of claim	claim under	any
ment	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	receipt	claimed	Admitted Provisionally	claim	covered by	covered by	related	share in		dues,	admitted		
					security interest	guarantee	party?	CoC, if applicable		that may be set-off			
	Nil	Nil	Nil	Nil	0	0	0	0	0	0	ļ	-	
		-	Nil		0	0		0	0	0	-	÷	

Annexure -8

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Details	of claim		Details of cl	aim admit	ted (Provisio	ıally)		Amount of	Amount of	Amount of	Amount	Remarks, if
Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	contingent	any	claim not	of claim	any
receipt	claimed	claim	claim	covered	covered by	related	share in	claim	mutual	admitted	under	
		admitted		by	guarantee	party?	CoC		dues,		verificatio	
				security					that may		n	

Mayma

Name of the corporate debtor: Anupriya Management Private Limited; Date of commencement of CIRP: 01.01.2024; List of creditors as on: 20.01.2024

List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)

Sl.	Name of creditor		Details of clai			Detai	is of claim admitted (Prov	(Isionally)		Amount of	Amount of any	Amount of claim	Amount of	Remarks, if
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	mutual dues, that may be set- off	not admitted	claim under verificati on	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Mym